NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 181/16	TP 73/17	Hearing	433(e) / 433(f)	Rajkumar & Another Vs Bio- diversity Conserva-tion(India) Pvt. Ltd., & Others	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	G. MAYEENBABU	Peti Honer	havreen
	9538 426199		11

Counsel for petitioner is present. He again requested time to comply the objections raised by the Registry.

Time granted till 21.08.2017.

MEMBER (J)

MEMBER (T)